

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 12.12.2022 TO 14.12.2022

FOR TECHNICAL ISSUE HELPDESK NO -011-24361890

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	28/12/2021	Company Petition (Companies Act)	710102094802021		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Section 212,Section 447,Section 251,Section 448	12/12/2022	Sign missed in every pgs of petition, kindly mentioned PROGIA INDIA PRIVATE LIMITED as a respondent company in technically &&& physically, pgs missed 214,216,219, TC not allowed in annexures mentioned full form, 3rs court fees missed in vakaltnama, upload ony final petition &&& remove extra documents of date 17.10.22, serve the petition to all respondent	Sougata
2	12/9/2022	Company Appeal(Companies Act)	710102074322022		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec 252 (3)	12/12/2022	pgs not clear 52 to 92,135, true copy sign missed in annexures, pg no 276 missed, master index missed in 1st volume, welfare not clear in vakaltnama	Alok Kumar Palai
3	14/09/2022	Company Petition IB (IBC)	710102075002022		KHUSHBU DYE-CHEM PRIVATE LIMITED VS CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED	IBC Under Sec 9	13/12/2022	remove extra blank pages.	MOHAMMED
4	30/09/2022	Contempt Petition (IBC)	710102080492022		DHARMENDRA KUMAR VS ADDITIONAL COMMISSIONER OF INCOME TAX	Sec 60(5)	13/12/2022	3rs court fee missed on vakalatnama, etc	ROHIT RATHI

5	22/09/2022	Company Petition (Companies Act)	710102077982022		UNION OF INDIA THROUGH SFIO VS SANJAY AGGARWAL	Sec 241 (2)	12/12/2022	Pgs in hindi 209,215,246,254,255, 256,261,262,270,271, 272,274,277,286,292, 325,326,338,340,341, 364,367,368,372 to 374,381,382,397,398, 402,419,420,441,454, 658 to 668,906 to 912 pgs not clear 206,207,226,266,267, 342,343,392,394,395, 492,965,966,1017 volume 6th wrong index annex, advance service missed, kindly mentioned respondent company on top in memo of parties and technically basic detail / petition not	sfioncit
6	29/09/2022	Company Petition (Companies Act)	710102080062022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	12/12/2022	pgs not clear 120,145,146,174,177, 213 to 225	CS Nitin
7	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	13/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

8	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	13/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
9	15/10/2022	Company Petition IB (IBC)	710102085842022		INTEC CAPITAL LIMITED VS JAGMAL SINGH	Section 95(1)	13/12/2022	page:78-86, 100, 102, 105, 106, 109-110, 113, 116, 122-124, 170, 189, 196, 200-203, 229-235, 241-244, 353-354 not clear, typed copy required etc	INTEC CAPITAL LIMITED
10	2/11/2022	Contempt Petition (IBC)	710102090242022		RAKESH KUMAR JAIN VS JAGMAL SINGH	Application under any other provisions- IBC	13/12/2022	main section is rule - 11 of nclt rules all other section need to read with brief synopsis and list of date and events missed	MOHIT NANDWANI
11	8/11/2022	Company Petition IB (IBC)	710102092222022		INTEC CAPITAL LIMITED VS KANISHK DUGGAL	Section 95(1)	14/12/2022	page:163, 167, 171 cut,	INTEC CAPITAL LIMITED
12	11/11/2022	Company Petition IB (IBC)	710102093442022		BINAGURI TEA CO PVT LTD VS VIPUL LIMITED	IBC under Sec 7	14/12/2022	memo of parties missed, page:55 not clear, irp certificate missed with form -2, page, 102-103, 113, not clear, etc	ankoor mukesh
13	14/11/2022	Company Petition IB (IBC)	710102094182022		KOHINOOR APPARELS PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13/12/2022	irp registration certificate missed, with form 2, etc	Nithin
14	16/11/2022	Company Petition (Companies Act)	710102094772022		ANOOP BANSAL VS CELESTIAL KNITS & FABS PRIVATE LIMITED	Sec. 241(1)	12/12/2022	Fees missed of sections 242,244, pgs not clear 57,70,83,84,100 to 104,124,126,128,130, 134,163 to 166,169 to 171,177,201,213 to 220 pgs in hindi 151,152, pgs cut 203	Mr. Amit Goel
15	21/11/2022	Company Appeal(Companies Act)	710102096302022		ANOOP BANSAL VS CELESTIAL KNITS & FABS PRIVATE LIMITED	Sec 252 (3)	13/12/2022	pgs not clear 520,521, 522, small font 530,550,551	Bhupendra

16	19/11/2022	Company Petition IB (IBC)	710102095882022		SMT. SEEMA VS DIANA EURO CHEM PRIVATE LIMITED	IBC Under Sec 9	13/12/2022	petition not clear, contact to registry, etc	VIKAS MANI SRIVASTAVA
17	19/11/2022	Company Petition IB (IBC)	710102095992022		MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Section 94(1)	13/12/2022	1st page is blank in petition,, etc	SANGEETA BOHRA
18	19/11/2022	Company Appeal(Companies Act)	710102095792022		MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Sec 252 (3)	13/12/2022	Paste welfare in blank space on vakaltnama,income tax advance service missed	Chander Kant
19	23/11/2022	Company Appeal(Companies Act)	710102096882022		MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Sec 252 (3)	13/12/2022	Pgs not clear 88 to 94, pgs in hindi 119 to 135, 50rs e stamp missed with power of attorney	AVTAAR
20	22/11/2022	Company Petition IB (IBC)	710102096592022		MANOJ KUMAR MATHUR VS SHIPRA ESTATE LIMITED	IBC under Sec 7	13/12/2022	page:168 cut,	Nithin
21	24/11/2022	Company Petition IB (IBC)	710102097402022		MR. JATINDER SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	13/12/2022	page:32-34, not clear, true copy sign missed on every pages of annexures, , remove double page numbering on every pages of annexures,etc	SANGEETA BOHRA
22	29/11/2022	Company Petition IB (IBC)	710102098892022		ALLIANCE LAUNDRY PRIVATE LIMITED VS DENA BANK	IBC Section 59	13/12/2022	true copy sign missed on every pages of annexures, etc	NAVEEN NARANG
23	30/11/2022	Contempt Petition (IBC)	710102099482022		SHIV GORAKH BUILDTECH PRIVATE LIMITED VS RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/12/2022	wrong section and case type wrong, , contact to registry etc,	PRANAV
24	25/11/2022	Company Petition IB (IBC)	710102097512022		MR. SHIV KARAN SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	13/12/2022	remove double page numbering on every pages of annexures,etc	SANGEETA BOHRA
25	1/12/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102099642022		AMZEN REALTORS AND DEVELOPERS PRIVATE LIMITED VS DENA BANK	Sec. 230-232 - Second Motion	13/12/2022	Pgs not clear 192,195,220 to 223, 2nd volume separate index missed,25rs welfare missed in vakaltanama	Afnaan
26	2/12/2022	Contempt Petition (IBC)	710102100012022		MRS. JYOTI BHATIA AND ANR. VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	14/12/2022	main case not link case type wrong section wrong according your pdf	aditya gauri

27	30/11/2022	Company Petition IB (IBC)	710102099462022		IMPERISH CONSTRUCTION PVT. LTD. VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/12/2022	wrong section and case type wrong, , contact to registry etc,	PRANAV
28	1/12/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102099762022		ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/12/2022	Main case not link,pgs not clear 274 to 276	Akshay Ringe
29	6/12/2022	Company Petition IB (IBC)	710102100842022		VIKRANT GOGIA VS TERRA WALKER DRILLING PRIVATE LIMITED	IBC under Sec 7	13/12/2022	page:9-irp details missed, estamp paper missed with supporting missed, vakalatnama client and advocate sign missed, 25rs advocate 3 welfare and court fee missed, tc not allowed (true copy certified properly) etc FORM 2 MISSING	Bhaskar Bhardwaj
30	6/12/2022	Company Petition IB (IBC)	710102100642022		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	13/12/2022	petition sign missed on every pages, page:63 not clear, 25rs advocate welfare and 3rs court fee missed, etc	SANGEETA BOHRA
31	6/12/2022	Intervention Petition (IBC)	710102100852022		NITIN KUMAR AGARWAL VS PAWAN GARG	Sec 60(5)	13/12/2022	brief of synopsis and list of dates and events missed, proof of service missed,page:14 e-stamp notary missed, page:14-41 hindi, page:51-62 double page numbering, 25rs advocate welfare missed, sign missed on every pages of annexure, etc contact to registry,	Shivam Shukla
32	8/12/2022	Company Appeal(Companies Act)	710102101242022		NITIN KUMAR AGARWAL VS PAWAN GARG	Sec 252 (1) - By Government Body	14/12/2022	Wrongly name mentioned of respondent in technically according to memo of parties, pgs not clear 57	PUNEET
33	7/12/2022	Company Petition (Companies Act)	710102101062022		VIKAS MITTAL VS ASHOKA VINIYOGA LTD	Sec. 241(1),Sec. 242(4)	14/12/2022	Pgs not clear 269, MoA &&& AoA missed of respondent	Samridhi

34	9/12/2022	Company Petition (Companies Act)	710102101642022		ROLI MEHRA VS UNISON ADVERTISING (PUNJAB) PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	13/12/2022	Synopsis/list of dates &&& events missed, pgs not clear 92,105,110,115,118,124,135,138,141,144,160, pgs cut 168,25rs welfare &&& 3rs court fees missed in vakaltnama	VISHAL RANJAN
35	7/12/2022	Company Petition IB (IBC)	710102101012022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	IBC Under Sec 9	13/12/2022	volume wise index missed, brief of synopsis missed, master index with volume wise index missed in volume 1, etc	Tarun
36	7/12/2022	Company Appeal(Companies Act)	710102101042022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	13/12/2022	Pg no 57 not clear	PUNEET
37	7/12/2022	Company Appeal(Companies Act)	710102101102022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	13/12/2022	Pgs not clear 57	PUNEET
38	7/12/2022	Company Petition (Companies Act)	710102101002022		MS. BHAVNA LUTHER VS M/S ANII BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 241(1)	14/12/2022	Fees missed of section 242,97, pgs not clear 79 to 83,90,92,94,96, 25rs welfare and 3rs court fees missed in vakaltnama, advance service missed	Atul Sharma
39	10/12/2022	Contempt Petition (IBC)	710102102022022		PROJECT ALSTONIA APARTMENT OWNERS ASSOCIATION GREATER NOIDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	12/12/2022	case type wrong brief synopsis and list of date and event missed	Raddhika Khanna
40	9/12/2022	Intervention Petition (IBC)	710102101742022		SECURITIES AND EXCHANGE BOARD OF INDIA VS RESOLUTION PROFESSIONAL MODEX INTERNATIONAL SECURITIES LIMITED	Sec 60(5)	13/12/2022	memo of parties, brief of synopsis and list of date &&& events missed, petition every pages sign missed, true copy sign missed on every pages of annexures, etc	ABHISHEK
41	13/12/2022	Contempt Petition (IBC)	710102102932022		ASHUTOSH JAIN VS MORPHEUS DEVELPERS PVT. LTD.	Rule 11 of NCLT, 2016	14/12/2022	51-52,56-58,60-63,87,89, not clear page and ticket not allowed mid on vakalatnama and section wrong	Vibhor Garg

42	25/02/2022	Interlocutory Application (I.B.C)	710102015742022	COMPANY PETITION IB (IBC)/2721(ND)2019	VIJAY TANDON VS CHANDRA PRAKASH	Sec 60(5)	14/12/2022	Pg-18-27,48-56 not clear page need to true copy on every pages	Anurag
43	26/05/2022	Interlocutory Application (I.B.C)	710102042012022	COMPANY PETITION IB (IBC)/606(ND)2021	BANSAL TRADING COMPANY VS PERIWINKLE HERBAL PVT LTD	Rule 11 of NCLT, 2016	14/12/2022	memo party missed in index and in application	SANYAM JAIN
44	29/07/2022	Interlocutory Application (I.B.C)	710102061792022	COMPANY PETITION IB (IBC)/16(ND)2022	ANIL KUMAR JAIN VS SAI INDUSTRIES LIMITED	Application under any other provisions- IBC	14/12/2022	case type wrong please choose restoration application main case missed in memo party	SANYAM JAIN
45	24/09/2022	Interlocutory Application (I.B.C)	710102078492022	COMPANY PETITION IB (IBC)/190(PB)2017	ASSISTANT PROVIDENT FUND COMMISSIONER VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	12/12/2022	1 rs. court fee missing	Rajesh Kumar
46	10/10/2022	Miscellaneous Application (IBC)	710102083202022	COMPANY PETITION IB (IBC)/341(ND)2020	SHUBHAM CHEMICAL & SOLVENTS LTD VS INDO LAMINATES PRIVATE LTD	Application under any other provisions- IBC	12/12/2022	memo party missing and case type wrong and true copy sign missing in annexure page and section not mention index and sign missing in application page stamp paper missed and affidavit	NILESH RANJAN
47	14/10/2022	Interlocutory Application (I.B.C)	710102084952022	COMPANY PETITION IB (IBC)/1572(ND)2019	WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/12/2022	ticket not allowed on vakalatnama content	vivek kumar karn
48	14/10/2022	Interlocutory Application (I.B.C)	710102085122022	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Sec 42	14/12/2022	CASE TYPE WRONG please contact to registry	SUNIL KUMAR JAIN
49	15/10/2022	Interlocutory Application (I.B.C)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	13/12/2022	case type wrong please contact to registry	Manisha
50	27/10/2022	Interlocutory Application (I.B.C)	710102088792022	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/12/2022	Main Case Wrong in Memo Party and Affidavit	Pranaya
51	4/11/2022	Interlocutory Application (I.B.C)	710102090962022		DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	13/12/2022	ticket not allowed mid on vakalatnama and main case not link application missed	Omprakash Sharma

52	7/11/2022	Interlocutory Application (I.B.C)	710102091642022	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Rule 11 of NCLT, 2016	13/12/2022	Applicant Sign Missing in Prayer Ram Yash Singhal	MOHIT NANDWANI
53	9/11/2022	Interlocutory Application (I.B.C)	710102092692022	COMPANY PETITION IB (IBC)/2590(ND)2019	CELLPAP INDIA PVT LTD VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	13/12/2022	please delete this document condonation.pdf	Rajendra
54	10/11/2022	Interlocutory Application (I.B.C)	710102092802022	COMPANY PETITION IB (IBC)/22(PB)2018	INDU SHARAN VS SANJAY SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	12/12/2022	address mismatch stamp paper and affidavit and applicant sign missed on prayer	Himanshu Chaubey
55	8/11/2022	Interlocutory Application (I.B.C)	710102092232022		PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	12/12/2022	Pg-123 to 133 not clear page need to sign on every pages on application Main Case Not Link counsel details missed after index for volume -1,2	PARTHA
56	15/11/2022	Interlocutory Application (I.B.C)	710102094332022	COMPANY PETITION IB (IBC)/386(ND)2022	AMBHOJ METAL PRIVATE LIMITED VS MALHOTRA CABLES PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/12/2022	counsel details missed after index counsel details missed after memo party	Pulkit Kapoor
57	15/11/2022	Interlocutory Application (I.B.C)	710102094442022	COMPANY PETITION IB (IBC)/1896(ND)2019	INTEC CAPITAL LTD VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PRIVATE LIMITED	Sec 60(5)	12/12/2022	Pg-53 to 55 ,61 to 63, 134,135,136,165 not clear Pg210 in hindi	INTEC CAPITAL LIMITED
58	10/11/2022	Interlocutory Application (I.B.C)	710102092752022	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA RESOLUTION PROFESSIONAL M/S MK FURNACRAFT PRIVATE LIMITED VS SEETU KOHLI AND ORS.	Sec. 45 (1)	12/12/2022	and 83 cut page and counsel detail missed in memo party Pg-102,105 to 110, 119,127,156, hindi page 157-158, not clear page	aditya gauri
59	15/11/2022	Interlocutory Application (I.B.C)	710102094592022	COMPANY PETITION IB (IBC)/198(ND)2022	PRITHAVI SINGH AND ANR VS NITYA REALTECH PRIVATE LIMITED	Sec 60(5)	13/12/2022	sign missed for applicant mukesh kumari on prayer Pg-26, 50,52,54, 56,57,61,63,65,66,67,	Ashish Verma
60	16/11/2022	Interlocutory Application (I.B.C)	710102094692022	COMPANY PETITION IB (IBC)/3133(PB)2019	OMKARA TRANSPORT PRIVATE LIMITED VS THE INDURE PRIVATE LIMITED	Application under any other provisions- IBC	14/12/2022	Affidavit Back Date and Notary Date Back Date in E-Stamp Paper	Angad
61	17/11/2022	Interlocutory Application (I.B.C)	710102095332022	COMPANY PETITION IB (IBC)/345(ND)2022	VIKAS ECOTECH LIMITED VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	13/12/2022	Prayer not signed by the Applicant. Board Resolution missing.	MOHIT NANDWANI
62	17/11/2022	Interlocutory Application (I.B.C)	710102095032022	COMPANY PETITION IB (IBC)/3226(ND)2019	BHARAT SANCHAR NIGAM LIMITED VS OKAYA POWER PVT LTD	Rule 11 of NCLT, 2016	13/12/2022	memo party missed in index and in application service missed	Sapna
63	20/11/2022	Interlocutory Application (I.B.C)	710102096072022	COMPANY PETITION IB (IBC)/1374(ND)2019	SUMAN KUMAR VERMA VS OKAYA POWER PVT LTD	Application under any other provisions- IBC	13/12/2022	incomplete file	SUMAN

64	19/11/2022	Interlocutory Application (I.B.C)	710102095932022	COMPANY PETITION IB (IBC)/1061(ND)2018	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS & BEWERAGES PVT LTD VS OKAYA POWER PVT LTD	Application under any other provisions- IBC	13/12/2022	true copy missing in annexure page	RISHI KUMAR SINGHAL
65	23/11/2022	Company Application(Companies Act)	710102096922022	COMPANY PETITION (COMPANIES ACT)/169(ND)2022	ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Rule 11 of NCLT	13/12/2022	memo party missing and section wrong and sign missing in application page	Aditya
66	23/11/2022	Interlocutory Application (I.B.C)	710102097222022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	14/12/2022	memo party missing in index and in application	Bhavana Duhoon
67	24/11/2022	Interlocutory Application (I.B.C)	710102097362022	COMPANY PETITION IB (IBC)/1071(ND)2019	MR. ANKIT KISHORE SINHA VS STRAIGHT EDGE CONTRACTS PRIVATE LIMITED	Sec 60(5)	14/12/2022	sign missed for applicant on prayer	Sahil
68	27/11/2022	Interlocutory Application (I.B.C)	710102098162022	COMPANY PETITION IB (IBC)/718(PB)2018	ASHOK KUMAR GUPTA LIQUIDATOR OF DYNAMIC SHELLS (INDIA) PVT. LTD. VS STRAIGHT EDGE CONTRACTS PRIVATE LIMITED	Application under any other provisions- IBC	13/12/2022	application miss match according your index stamp paper missed	RISHI KUMAR SINGHAL
69	25/11/2022	Interlocutory Application (I.B.C)	710102097672022	COMPANY PETITION IB (IBC)/3173(ND)2019	HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILE INDUSTRIES LIMITED VS MAHENDRA KUMAR JAJOO AND ORS.	Sec 66(1)	14/12/2022	section wrong according pdf affidavit back date Pf-237 to 240, 244, not clear	aditya gauri
70	29/11/2022	Interlocutory Application (I.B.C)	710102098502022	COMPANY PETITION IB (IBC)/20(PB)2021	ANIL KOHLI RESOLUTION PROFESSIONAL VS UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH REGIONAL MANAGER	Sec 60(5)	12/12/2022	Page No. 41-43 Need to English Translate Copy and Please Page No. Mentioned in True Typed Copy	ABHISHEK
71	29/11/2022	Interlocutory Application (I.B.C)	710102098532022	COMPANY PETITION IB (IBC)/1591(PB)2018	SHARAD VADEHRA VS JITESH GUPTA	Sec 60(5)	12/12/2022	169-205,209-210, not clear page and welfare and court fee need to sign every page in application missing and true copy missing applicant sign missed on prayer	ABHISHEK

72	30/11/2022	Interlocutory Application (I.B.C)	710102099282022	COMPANY PETITION IB (IBC)/1718(PB)2018	M/S SVARRNIM INFRASTRUCTURES PRIVATE LIMITED VS COMMITTEE OF CREDITORS OF THREE C PROJECTS PVT. LTD.	Sec 60(5)	13/12/2022	page 38-41,69-72,106-114,117-119,123,129-131,189,216,217-220,222-255,259,287,289-296,299-317,318-325,328-331,333-343,345,352,357,358-369,377,385-387,392,400,407,420-422,427,428,432-436,441,443,459-462,467,487,495-500,503,532-533,546,571,581-583,587-590,609-612,635-644,650-652,704,718-721,731-738,741-751,753,757,759-763,768-773,776-778,780-783,786-840, not clear page	Rahul Sharma
73	1/12/2022	Interlocutory Application (I.B.C)	710102099512022	COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS OFFICE OF THE DEPUTY COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	12/12/2022	41-42, not clear page	ABHISHEK
74	2/12/2022	Interlocutory Application (I.B.C)	710102099902022	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS OFFICE OF THE DEPUTY COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	12/12/2022	VAKALATNAMA NOT CLEAR	GULSHAN KUMAR GUPTA
75	2/12/2022	Interlocutory Application (I.B.C)	710102100002022		DR. POONAM SINGH AND ANR. VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Sec 60(5)	14/12/2022	main case not link	aditya gauri
76	1/12/2022	Interlocutory Application (I.B.C)	710102099502022	COMPANY PETITION IB (IBC)/230(PB)2021	SANYAM GOEL RESOLUTION PROFESSIONAL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	12/12/2022	wrong file please choose location ald	ABHISHEK
77	2/12/2022	Interlocutory Application (I.B.C)	710102099772022	COMPANY PETITION IB (IBC)/672(ND)2022	CHETAN STEELS PRIVATE LIMITED VS CHETAN STEELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/12/2022	memo party missing and section wrong and applicant sign missing prayer	SANTOSH KUMAR
78	2/12/2022	Interlocutory Application (I.B.C)	710102099912022	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS CHETAN STEELS PRIVATE LIMITED	Application under any other provisions- IBC	12/12/2022	page number wrong in index	GULSHAN KUMAR GUPTA

79	1/12/2022	Interlocutory Application (I.B.C)	710102099572022	COMPANY PETITION IB (IBC)/375(PB)2018	SANJEEV PATHAK VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL ABW INFRASTRUCTURE LIMITED	Sec 60(5)	12/12/2022	34-36,38-45,60-73 cut page	SINHA SHREY
80	2/12/2022	Interlocutory Application (I.B.C)	710102099892022	COMPANY PETITION IB (IBC)/1083(PB)2018	GUJARAT URJA VIKAS NIGAM LIMITED VS MR. UDAYRAJ PATWARDHAN	Sec 60(5)	12/12/2022	ib not mention in main case and sign missing in application page and true copy missing in annexure page and welfare and court fee missing and section wrong	Anand K Ganesan
81	2/12/2022	Interlocutory Application (I.B.C)	710102099792022	COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER-II R.O DELHI (EAST)	Sec 60(5)	12/12/2022	61-64,88-91, hindi page and 123-125,149-163,165-178, not clear page and welfare and court fee missing	ABHISHEK
82	30/11/2022	Interlocutory Application (I.B.C)	710102099332022	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV VS THREE C PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/12/2022	Prayer not signed by the Applicant. Authority from the other Applicants not on record.	Kartavya Batra
83	5/12/2022	Interlocutory Application (I.B.C)	710102100522022	COMPANY PETITION IB (IBC)/619(ND)2017	SURINDER KUMAR VS SHRI CHANDRA SHEKHAR	Rule 11 of NCLT, 2016	12/12/2022	Section Not Mentioned in Index and Memo Party Mentioned on Top in Index and Application	SURINDER KUMAR
84	3/12/2022	Interlocutory Application (I.B.C)	710102100322022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL IRP OF VHV BEVERAGES PVT. LTD. VS SHRI CHANDRA SHEKHAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	14/12/2022	counsel details missed in memo party	aditya gauri
85	5/12/2022	Interlocutory Application (I.B.C)	710102100582022	COMPANY PETITION IB (IBC)/543(ND)2017	REGIONAL PF COMMISSIONER NOIDA VS M/S. BIMLA MARU FASHIONS PVT. LTD.	Sec 60(5)	12/12/2022	Page No. 26-27 Page Not Clear and Main Case Not Mentioned in Vakalatnama and Memo Party Mentioned in Top Pages in Index and after Index	SHIVANATH MAHANTA
86	5/12/2022	Interlocutory Application (I.B.C)	710102100422022	COMPANY PETITION IB (IBC)/87(ND)2020	LIQUIDATOR OF M/S IRIISNET COMMUNICATION PRIVATE LIMITED VS M/S. BIMLA MARU FASHIONS PVT. LTD.	Application under any other provisions- IBC	12/12/2022	Counsel Sign Missing in Memo Party	SANJEEV PANDA
87	6/12/2022	Interlocutory Application (I.B.C)	710102100682022	COMPANY PETITION IB (IBC)/373(ND)2022	MITHUN KHATRY VS TATA CAPITAL FINANCIAL SERVICES LIMITED	Rule 11 of NCLT, 2016	12/12/2022	Counsel Detail Missing in Memo Party	MITHUN

88	6/12/2022	Interlocutory Application (I.B.C)	710102100702022	COMPANY PETITION IB (IBC)/202(PB)2017	DANIELI CO. LTD. VS BHUSHAN POWER AND STEEL LIMITED	Application under any other provisions- IBC	12/12/2022	Page No After 247 . Missing in PDF According your PDF	abhishek seth
89	6/12/2022	Interlocutory Application (I.B.C)	710102100592022	COMPANY PETITION IB (IBC)/268(ND)2021	MR. HEMANSHU JETLEY VS BHUSHAN POWER AND STEEL LIMITED	Sec 12(2)	12/12/2022	Memo Party Missing	SWATI SALUJA
90	6/12/2022	Interlocutory Application (I.B.C)	710102100772022	COMPANY PETITION IB (IBC)/1049(ND)2020	M/S. TRUFORM ENGINEERS VS M/S TECHNOFAB ENGINEERING LIMITED	Rule 11 of NCLT, 2016	12/12/2022	Case Type Wrong	Akshay Ringe
91	2/12/2022	Interlocutory Application (I.B.C)	710102100062022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS PRATHVI COAL PRIVATE LIMITED	19(2)	12/12/2022	please attach stamp paper and affidavit after prayer	RANJAN
92	6/12/2022	Interlocutory Application (I.B.C)	710102100662022	COMPANY PETITION IB (IBC)/60(PB)2021	ESSBERT FASHION PRIVATE LIMITED AND ORS VS PYTEX JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	12/12/2022	Counsel Details Missing in Report	Pankaj Khetan
93	3/12/2022	Interlocutory Application (I.B.C)	710102100262022	COMPANY PETITION IB (IBC)/17(ND)2019	ASHOK KUMAR VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	12/12/2022	32 not clear page and welfare missing	Kumar Mihir
94	3/12/2022	Interlocutory Application (I.B.C)	710102100242022	COMPANY PETITION IB (IBC)/259(PB)2021	PRABHJIT SINGH SONI VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 12(2)	12/12/2022	22-23,35 not clear page and stamp paper and affidavit missing	Swarnika Agarwal
95	3/12/2022	Interlocutory Application (I.B.C)	710102100272022	COMPANY PETITION IB (IBC)/654(PB)2019	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS SHRI VIVEK KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	12/12/2022	DD DETAIL WRONG	Iaxman
96	5/12/2022	Interlocutory Application (I.B.C)	710102100442022	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Sec 60(5),Rule 11 of NCLT, 2016	12/12/2022	28,30,32, 40,42,44,52,54,56,page translate to english and 29,31,41,43, not clear page and 70-77 cut page	Kumar Piyush Pushkar
97	3/12/2022	Interlocutory Application (I.B.C)	710102100232022	COMPANY PETITION IB (IBC)/150(ND)2022	MADAN MOHAN DHUPAR VS SHAILENDRA AJMERA	Application under any other provisions- IBC	12/12/2022	memo party missing	VISHAL
98	3/12/2022	Interlocutory Application (I.B.C)	710102100122022	COMPANY PETITION IB (IBC)/17(ND)2019	AMOD PRAKASH DWIVEDI VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	12/12/2022	welfare missing	Kumar Mihir
99	3/12/2022	Interlocutory Application (I.B.C)	710102100102022	COMPANY PETITION IB (IBC)/17(ND)2019	TAJINDER SINGH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	12/12/2022	welfare missing	Kumar Mihir

100	5/12/2022	Interlocutory Application (I.B.C)	710102100412022		MRS KAMLA SHARMA VS EARTH INFRASTRUCTURE LTD	IBC under Sec 7	12/12/2022	main case not link and section wrong	Acharya Doctor Professor Nitin Sharma Advocate
101	8/12/2022	Interlocutory Application (I.B.C)	710102101502022	COMPANY PETITION IB (IBC)/689(ND)2020	RAKESH TAKYAR VS EARTH INFRASTRUCTURE LTD	Application under any other provisions- IBC	12/12/2022	Volume-1 2 Index Missing	Rakesh
102	8/12/2022	Interlocutory Application (I.B.C)	710102101582022	COMPANY PETITION IB (IBC)/1899(ND)2019	RAKESH BHATIA VS EARTH INFRASTRUCTURE LTD	Sec 12(2)	12/12/2022	Page No. 1 Missing in PDF According your Index and Double Pagination in PDF	Rakesh
103	7/12/2022	Interlocutory Application (I.B.C)	710102100932022	COMPANY PETITION IB (IBC)/1397(PB)2019	MEENAKSHI BHATNAGAR VS NARENDER KUMAR SHARMA	Sec 60(5)	12/12/2022	Memo Party Not Mentioned in Index and Need to Applicant Sign on Every Pages in Application and Page No. 77-79 m 102-103 Page Not clear and Page No. 128-130 Need to English Translate Copy Wrong Pagination Wrong According your Index	Sarfراز Karim
104	7/12/2022	Company Application(Companies Act)	710102101152022	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS. VS PANKAJ ARORA AND ORS.	Rule 11 of NCLT	12/12/2022	Memo Party Missing	Pareesh Virmani
105	8/12/2022	Interlocutory Application (I.B.C)	710102101492022	COMPANY PETITION IB (IBC)/67(ND)2022	RESOLUTION PROFESSIONAL SOM RESORTS PVT. LTD VS PANKAJ ARORA AND ORS.	Application under any other provisions- IBC	12/12/2022	Counsel Detail Missing in Memo Party	NIKITA RAJPAL
106	8/12/2022	Interlocutory Application (I.B.C)	710102101562022		DEEPIKA BHUGRA PRASAD COMPACT LAMPS PVT LTD VS PANKAJ ARORA AND ORS.	Application under any other provisions- IBC	12/12/2022	Main Case Not Link and Pagination Wrong According your Index	aditya gauri
107	7/12/2022	Company Appeal (IBC)	710102100902022		SATISH KUMAR GADDH VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	12/12/2022	case type wrong and section wrong and memo party missing and merge into one pdf	deepthi grover khanna

108	8/12/2022	Company Application(Companies Act)	710102101442022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 123. CHETAN KANAIYALAL MEHTA DIRECTOR.	Application under any other provisions	12/12/2022	Memo Party Missing and Need to Applicant Sign on Every Pages in Application and Applicant Sign Missing in Prayer and page No. 25-43 True Copy Sign Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Vakalatnama Merge One PDF and Vakalatnama Mentioned in Index	Ujjwal A Rana
109	9/12/2022	Interlocutory Application (I.B.C)	710102101782022	COMPANY PETITION IB (IBC)/3383(ND)2019	CORPORATION BANK VS SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	13/12/2022	Wrongly Filed Need to be Additional	DEPUTY LABOUR COMMISSIONER
110	8/12/2022	Interlocutory Application (I.B.C)	710102101382022	COMPANY PETITION IB (IBC)/100(ND)2019	GAURAV KATIYAR VS SAINOV SPIRITS PRIVATE LIMITED	Application under any other provisions- IBC	12/12/2022	Need to Applicant Sign on Every Pages in Application	RISHABH JAIN
111	8/12/2022	Interlocutory Application (I.B.C)	710102101452022	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH VS SAINOV SPIRITS PRIVATE LIMITED	Application under any other provisions- IBC	12/12/2022	Memo Party Missing	Rajeev Ranjan Singh
112	8/12/2022	Interlocutory Application (I.B.C)	710102101472022	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS SAINOV SPIRITS PRIVATE LIMITED	Application under any other provisions- IBC	12/12/2022	Page No. 19 Not Clear	ASHOK
113	7/12/2022	Company Appeal (IBC)	710102100952022	COMPANY PETITION IB (IBC)/2130(ND)2019	ANITA WISSENBACH VS SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	13/12/2022	wrong section and case type wrong, main case no wrong, multiple document uploaded, contact to registry etc,	RAJESH AGRAWAL
114	7/12/2022	Interlocutory Application (I.B.C)	710102100992022	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	Application under any other provisions- IBC	13/12/2022	wrong section and case type wrong, , contact to registry etc,	KARMA LAW
115	9/12/2022	Company Application(Companies Act)	710102101752022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	13/12/2022	Memo Party Missing	Ashish Aggarwal
116	9/12/2022	Company Application(Companies Act)	710102101762022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	13/12/2022	Memo Party Missing	Ashish Aggarwal
117	9/12/2022	Interlocutory Application (I.B.C)	710102101652022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS POOJA FILM COMPANY	Sec 66(1)	13/12/2022	Section Wrong According your Index and Due Payment Other Section	KUNAL

118	9/12/2022	Interlocutory Application (I.B.C)	710102101682022	COMPANY PETITION IB (IBC)/771(PB)2018	MR. RAJNEESH TYAGI VS POOJA FILM COMPANY	Sec 60(5)	13/12/2022	Main Case Wrong in Affidavit and page No. 24, Not Clear and Page No. 27, 29, 31, 33, Need to English Translate Copy and 3 Rs. Court Fess Missing in Vakalatnama	KUMAR DEEPPRAJ
119	9/12/2022	Company Application(Companies Act)	710102101662022	COMPANY PETITION (COMPANIES ACT)/158(ND)2022	TARUN SONI VS SONI FOOTWEAR PRIVATE LTD	Application under any other provisions	13/12/2022	Main Case Not Mentioned in Affidavit	RISHI SOOD
120	9/12/2022	Company Application(Companies Act)	710102101772022	COMPANY APPEAL(COMPANIES ACT)/96(ND)2022	RAJESH LAMBA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	13/12/2022	Extra Document Deleted	Abhishek Anand
121	9/12/2022	Interlocutory Application (I.B.C)	710102101952022	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5)	13/12/2022	Section Wrong According your Index and Memo Party Missing	RISHI
122	7/12/2022	Interlocutory Application (I.B.C)	710102101032022	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Application under any other provisions- IBC	12/12/2022	section wrong	Devendra
123	7/12/2022	Interlocutory Application (I.B.C)	710102101092022	COMPANY PETITION IB (IBC)/2380(ND)2019	M/S AKSHAJ KNITTERS PVT. LTD. VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	12/12/2022	Main Case Not Mentioned in Vakalatnama	ANAND
124	8/12/2022	Miscellaneous Application (IBC)	710102101322022	COMPANY PETITION IB (IBC)/250(ND)2020	YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD	Any other provision - Govt body	12/12/2022	wrong filing	Dinesh Kumar Sabharwal
125	9/12/2022	Interlocutory Application (I.B.C)	710102101902022	COMPANY PETITION IB (IBC)/1348(ND)2019	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	14/12/2022	Section Wrong According	RISHABH JAIN
126	8/12/2022	Interlocutory Application (I.B.C)	710102101622022	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	12/12/2022	Page No. 14- 24, 70-133 True Copy Sign Missing	ABHISHEK
127	10/12/2022	Interlocutory Application (I.B.C)	710102102062022	COMPANY PETITION IB (IBC)/585(ND)2019	RAKESH KUMAR JINDAL VS K. B . POLYCHEM INDIA LTD.	Sec 60(5)	13/12/2022	Payment Due Other Section and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and page No. 149-152 True Copy Sign Missing	Rakesh Kumar Jindal
128	9/12/2022	Interlocutory Application (I.B.C)	710102101922022	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS K. B . POLYCHEM INDIA LTD.	Application under any other provisions- IBC	13/12/2022	Pagination Wrong According your Index	DEVENDRA
129	5/12/2022	Interlocutory Application (I.B.C)	710102100572022	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS MR. ANURAG SINSINWAR	Sec 60(5)	12/12/2022	welfare missing and section not mention in index	PRABHAKAR KUMAR

130	9/12/2022	Interlocutory Application (I.B.C)	710102101912022	COMPANY PETITION IB (IBC)/741(ND)2021	AMBA SHAKTI ISPAT LIMITED VS VASUDEO AGARWAL	Sec 60(5)	13/12/2022	COUNCIL DEATIL MISSING IN INDEX	CA Subodh Kumar Agrawal
131	9/12/2022	Interlocutory Application (I.B.C)	710102101972022		SUKHBIR KAUR MINHAS VS IREO FIVERSIDE PRIVATE LIMITED	Sec 60(5)	13/12/2022	Main Case Not Link and Page No. Not Mentioned in Index and e-Stamp Paper Missing and Ticket Not Allowed Mid on Vakalatnama	Abhipsa Mohanty
132	11/12/2022	Interlocutory Application (I.B.C)	710102102192022	COMPANY PETITION IB (IBC)/3158(ND)2019	PARAMOUNT IMPEX PRIVATE LIMITED VS B D H DYECHEM PRIVATE LIMITED	Sec 49(2)	13/12/2022	section wrong and page number missing after 4 page and stamp paper missing	RAKESH KUMAR
133	10/12/2022	Interlocutory Application (I.B.C)	710102102002022	COMPANY PETITION IB (IBC)/1788(ND)2018	SARIKA SOMVANSHI VS R S STONE	Sec 60(5)	13/12/2022	Need to Applicant Sign on Every Pages in Application and Page No. 22- 25 True Copy Sign Missing	Jatin S Sethi
134	9/12/2022	Interlocutory Application (I.B.C)	710102101992022	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS DIRECTOR OF ENFORCEMENT	Sec 60(5)	13/12/2022	Memo Party Missing and Proof of Service Not Show Please Upload Proof of Service	Satya Prakash Gupta
135	12/12/2022	Interlocutory Application (I.B.C)	710102102482022	COMPANY PETITION IB (IBC)/236(ND)2020	MONA SINGHAL VS LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	14/12/2022	56 ,105,cut page and 118 page translate to english and 135-136 page missing	komal Mundhra
136	11/12/2022	Interlocutory Application (I.B.C)	710102102222022	COMPANY PETITION IB (IBC)/943(PB)2020	MR. MANISH AGARWAL VS LIC HOUSING FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/12/2022	double page numbering after79page and 249 page translate to english	vidit jain
137	10/12/2022	Interlocutory Application (I.B.C)	710102102092022	COMPANY PETITION IB (IBC)/417(ND)2017	P K SALES COMPANY PVT. LTD. VS LIC HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	13/12/2022	Memo Party Missing	SHITAL KHATRI
138	10/12/2022	Interlocutory Application (I.B.C)	710102102052022	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA VS LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	13/12/2022	Section Wrong According your Index and Section Not Mentioned in Index and PDF Application	RAKESH KUMAR
139	10/12/2022	Interlocutory Application (I.B.C)	710102102042022	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEY SHYAM YADAV VS LIC HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	13/12/2022	E-Stamp paper Missing and Memo Party Remove in Index	ASHOK
140	11/12/2022	Interlocutory Application (I.B.C)	710102102182022	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS ASHOK GOEL & ORS.	Sec 60(5)	13/12/2022	double page number after 25 page and page number missing in vakaltnama	Elina Banerjee
141	12/12/2022	Company Application(Companies Act)	710102102332022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	14/12/2022	double page number after 34 page and memo party missing	Ashish Aggarwal

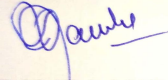
142	12/12/2022	Interlocutory Application (I.B.C)	710102102382022	COMPANY PETITION IB (IBC)/85(ND)2021	PUNJAB STATE POWER CORPORATION LIMITED VS DEVENDRA UMRAO	Sec 49(2)	14/12/2022	main case wrong	Anand K Ganesan
143	12/12/2022	Interlocutory Application (I.B.C)	710102102392022	COMPANY PETITION IB (IBC)/271(ND)2019	BUDGE BUDGE COMPANY LIMITED VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/12/2022	court fee rs.1 missing	Rajan
144	12/12/2022	Interlocutory Application (I.B.C)	710102102452022	COMPANY PETITION IB (IBC)/271(ND)2019	BUDGE BUDGE COMPANY LIMITED VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/12/2022	1 rs. court fee missing	Rajan
145	12/12/2022	Interlocutory Application (I.B.C)	710102102512022	COMPANY PETITION IB (IBC)/236(ND)2020	ANSHUMAN WAREHOUSING PVT LTD VS K V DEVELOPERS PRIVATE LIMITED	Sec 60(5)	14/12/2022	83,85-86,88,90-92,94,96-98,107-111, not clear page and true cope missing	komal Mundhra
146	12/12/2022	Interlocutory Application (I.B.C)	710102102312022	COMPANY PETITION IB (IBC)/401(ND)2017	KULDEEP VS EARTH INFRASTRUCTURE S LTD.	Sec 60(5)	14/12/2022	56,58-59, not clear page and ticket not allowed mid on vakalatnama and stamp paper missing and sign missing and true copy missing	GAURAV SAHRAWAT
147	12/12/2022	Interlocutory Application (I.B.C)	710102102252022	COMPANY PETITION IB (IBC)/555(PB)2021	SEQUEL BUILDCON PVT. LTD. VS NEERAV BHATNAGAR & ORS.	Sec 60(5)	14/12/2022	in memo of parties CP NO NOT MENTION	Ashish Aggarwal
148	12/12/2022	Interlocutory Application (I.B.C)	710102102462022	COMPANY PETITION IB (IBC)/271(ND)2019	BUDGE BUDGE COMPANY LIMITED VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/12/2022	1 rs. court fee missing	Rajan
149	12/12/2022	Interlocutory Application (I.B.C)	710102102242022	COMPANY PETITION IB (IBC)/1499(PB)2019	ROHIT SEHGAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Sec 60(5)	14/12/2022	memo party missing	Shashwat Anand
150	12/12/2022	Interlocutory Application (I.B.C)	710102102602022	COMPANY PETITION IB (IBC)/1499(PB)2019	SUBBAIYYA CHITHAMBARAM VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/12/2022	memo party missing and section wrong and section not mention in index and sign missing in application page and stamp paper missing	Revathy Raghavan
151	9/12/2022	Interlocutory Application (I.B.C)	710102101732022	COMPANY PETITION IB (IBC)/702(ND)2018	INDIAN BANK VS NAVEEN KUMAR JAIN	Sec 60(5)	13/12/2022	Notary Verify Date Not Clear in Affidavit and Page No. 28, Not Clear and Page No. 119 Missing in PDF According your Index	Asiya Khan
152	12/12/2022	Interlocutory Application (I.B.C)	710102102572022	COMPANY PETITION IB (IBC)/654(PB)2019	MR. VIVEK KUMAR VS NAVEEN KUMAR JAIN	Application under any other provisions- IBC	14/12/2022	section wrong	Mani Gupta
153	13/12/2022	Interlocutory Application (I.B.C)	710102102692022	COMPANY PETITION IB (IBC)/875(PB)2020	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA VS ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5)	14/12/2022	memo party missing and applicant sign missing in prayer and rs.20 welfare missing	Vikas Mehta

154	12/12/2022	Interlocutory Application (I.B.C)	710102102592022	COMPANY PETITION IB (IBC)/353(ND)2021	SUNIL KUMAR KABRA RESOLUTION PROFESSIONAL IN THE MATTER OF ASHA MITTAL VS ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5)	14/12/2022	section wrong	Dhananjaya Sud
155	12/12/2022	Interlocutory Application (I.B.C)	710102102562022	COMPANY PETITION IB (IBC)/654(PB)2019	MR. VIVEK KUMAR VS ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5),Sec 12(2)	14/12/2022	main case not link	Mani Gupta
156	13/12/2022	Interlocutory Application (I.B.C)	710102102912022	COMPANY PETITION IB (IBC)/607(PB)2020	MR. MANISH ANAND VS MR. ABHIMANYU MITTAL	Sec 60(5)	14/12/2022	page number double after 20 page and true copy missing and page number missing in index	Anjaneya
157	10/12/2022	Interlocutory Application (I.B.C)	710102102072022	COMPANY PETITION IB (IBC)/435(ND)2017	P.K INDUSTRIES PVT LTD VS KARNATAKA BANK LIMITED	Application under any other provisions- IBC	13/12/2022	Memo Party Missing	SHITAL KHATRI
158	10/12/2022	Interlocutory Application (I.B.C)	710102102032022	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS KARNATAKA BANK LIMITED	Application under any other provisions- IBC	13/12/2022	Memo Party Missing and Section Wrong According your Index	Prashant
159	12/12/2022	Restoration Application (Companies Act)	710102102532022	COMPANY APPEAL(COMPANIES ACT)/1021(ND)2018	GLOBUS INVESTORS WELFARE ASSOCIATION VS ARN INFRASTRUCTURE INDIA LIMITED	Rule 11 of NCLT	13/12/2022	Case Type Wrong and Section Wrong According your PDF	ARJUN NANDA
160	12/12/2022	Company Application(Companies Act)	710102102542022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	48. SH. RANA RAJESH KUMAR GANGAHAR DIRECTOR VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	14/12/2022	stamp paper missing and sign missing and index missing	Narender
161	13/12/2022	Interlocutory Application (I.B.C)	710102102812022	COMPANY PETITION IB (IBC)/2039(ND)2019	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Application under any other provisions- IBC	14/12/2022	memo party missing and section wrong and 40page missing	Jaskaran
162	28-11-2022	0710102009452022/3(No.of Docs - 1)	0710102009452022/3		DAPEL INVESTMENTS	Rule 11 of NCLT,Sec 60-62 LLP Act 2008	13/12/2022	Index missing	
163	28-11-2022	0710102009452022/3(No.of Docs - 1)	0710102009452022/3		DAPEL INVESTMENTS	Rule 11 of NCLT,Sec 60-62 LLP Act 2008	14/12/2022	Index missing	
164	13-12-2022	0710102/08080/2022(No.of Docs - 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD Vs. HIL (INDIA) LIMITED	IBC Under Sec 9	13/12/2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	
165	13-12-2022	0710102/08773/2022(No.of Docs - 3)	0710102087732022/1	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) Vs. PRINCE JAGOTA & OTHERS	19(2)	14/12/2022	Index msising in Reply, Pagination msising, Affidavit not Clear, Condonation of delay to be filed in IA	

166	13-12-2022	0710102/08773/2022(N o.of Docs - 3)	0710102087732022/2	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) Vs. PRINCE JAGOTA & OTHERS	19(2)	13/12/2022	Index msising in Reply, Pagnation msising, Affidavit not Clear, Condonation of delay to be filed in IA	
167	13-12-2022	0710102/08773/2022(N o.of Docs - 2)	0710102087732022/3	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) Vs. PRINCE JAGOTA & OTHERS	19(2)	14/12/2022	Index msising in Reply, Pagnation msising, Affidavit not Clear, Condonation of delay to be filed in IA	
168	13-12-2022	0710102/09061/2021(N o.of Docs - 1)	0710102090612021/4	INTERLOCUTORY APPLICATION (I.B.C)/5838(ND)2021	ARCHANA SINGHAL Vs. GOVIND RAM BAFNA	19(2)	13/12/2022	One rupee Court Fee stamp msising in Vakalatnama	
169	13-12-2022	0710102/09869/2022(N o.of Docs - 2)	0710102098692022/1	INTERLOCUTORY APPLICATION (I.B.C)/5826(ND)2022	RENU PROPTECH PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/12/2022	True Copy sign msising in Pages 11 to 53 according to PDF	
170	13-12-2022	0710120/00189/2018(N o.of Docs - 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA Vs. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/12/2023	Need to File in Company petition	
171	13-12-2022	0710120/00407/2018(N o.of Docs - 3)	0710120004072018/154	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	14/12/2023	Need to File in IA	
172	13-12-2022	0710120/00407/2018(N o.of Docs - 2)	0710120004072018/155	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	13/12/2023	Need to File in IA	
173	13-12-2022	0710200/41135/2018(N o.of Docs - 2)	0710200411352018/52	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	14/12/2023	Affidavit verification date mentioned twice, Short form of True Copy not allowed in Pages 6 to 27 according to PDF;it should be full form	
174	13-12-2022	0710200/42251/2018(N o.of Docs - 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S AMEET SHARMA Vs. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PVT LTD	Sec. 241(1)	13/12/2024	Place the Court Fee stamp and Welfare Fee stamp in Blank spaces in Vakalatnama, Fifteen rupees welfare Fee stamp missing in Vakalatnama	
175			0710102010152021/12				14/12/2024	Main Case number msising	
176			0710102010152021/13				13/12/2024	Incomplete document	
177	10/12/2022	0710102/01579/2022(N o.of Docs - 2)	0710102015792022/14	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA Vs. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	14/12/2024	Sign msising in Pages 1 to 22 according to PDF, Short form of True Copy not allowed in Pages 27 to 130 according to PDF;it should be full form	

178	10/12/2022	0710102/01579/2022(N o.of Docs - 2)	0710102015792022/15	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA Vs. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	13/12/2025	Short form of True Copy not allowed in Pages 23 to 152 according to PDF;it should be full form	
179	10/12/2022	0710102/03306/2022(N o.of Docs - 2)	0710102033062022/2	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED Vs. MANOJ KUMAR YADAV	Application under any other provisions- IBC	14/12/2025	Welfare Fee stamp msising in Vakalatnama	
180	10/12/2022	0710102/06147/2021(N o.of Docs - 2)	0710102061472021/12	COMPANY PETITION IB (IBC)/529(ND)2021	ANIL AGRAWAL Vs. OMEGA ICEHILL PVT. LTD.	IBC Under Sec 9	13/12/2025	Index missing	
181	12/12/2022	0710102/01486/2022(N o.of Docs - 2)	0710102014862022/3	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA Vs. SPML INFRA LIMITED	IBC under Sec 7	14/12/2025	E-stamp msising	
182	12/12/2022	0710102/02586/2022(N o.of Docs - 1)	0710102025862022/2	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG Vs. MR. SANDEEP GARG	Application under any other provisions- IBC,Sec. 45 (1)	13/12/2026	One rupee Court Fee stamp msising in Vakalatnama	
183	12/12/2022	0710102/08939/2022(N o.of Docs - 1)	0710102089392022/1	COMPANY PETITION IB (IBC)/841(ND)2022	GLOBE FINCAP LIMITED. Vs. C H P FINANCE PVT LTD	IBC under Sec 7	14/12/2026	E-stamp msising, True Copy sign msising in Pages 5 to 10 according to PDF	
184	12/12/2022	0710102/10033/2022(N o.of Docs - 2)	0710102100332022/1	COMPANY PETITION (COMPANIES ACT)/219(ND)2022	PANKAJ AGARWAL Vs. SURYA MAINTENANCE AGENCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/12/2026	Two Affidavits are msising as there are three E-stamps and one Affidavit only, Pages 39,41,43,45,47,49,51, 53,55,57 according to PDF Not Filed properly	
185			1010000402322017/18				14/12/2026	E-stamp msising, Pages 90 to 92 according to PDF Not uploaded properly;words are cutting	
186			1010000402322017/19				13/12/2027	E-stamp msising	
187			1010000402322017/21				14/12/2027	Please delete the Old files and please upload the Original one	
188			1010000402322017/22				13/12/2027	Please delete the Old files and please upload the Original one	
189			1010000402322017/26				14/12/2027	Need to File in IA	
190	9/12/2022	0710102/00273/2020(N o.of Docs - 2)	0710102002732020/51	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	13/12/2028	Sign msising in Note on Allottees document	
191	9/12/2022	0710102/00273/2020(N o.of Docs - 3)	0710102002732020/52	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	14/12/2028	True Copy sign missing in Judgement document	
192	9/12/2022	0710102/00871/2022(N o.of Docs - 2)	0710102008712022/11	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	13/12/2028	Index msising	

193	9/12/2022	0710102/04731/2022(N o.of Docs - 2)	0710102047312022/1	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2022	SKYLARK INFRA ENGINEERING PVT. LTD. Vs. A2V INFRA	Rule 11 of NCLT, 2016	14/12/2028	Short form of True Copy not allowed in Pages 11 to 40 according to PDF;it should be full written	
194	9/12/2022	0710102/06580/2022(N o.of Docs - 2)	0710102065802022/2	INTERLOCUTORY APPLICATION (I.B.C)/4372(ND)2022	PANKAJ KHAITAN Vs. MR. ATUL TANDON	Application under any other provisions- IBC	13/12/2029	Sign msising in Pages 1 to 16 according to PDF	
195	9/12/2022	0710102/07341/2022(N o.of Docs - 2)	0710102073412022/4	COMPANY PETITION IB (IBC)/695(ND)2022	NARENDER STEEL & ALLOYS Vs. JAI MATA ENGINEERING LIMITED	IBC Under Sec 9	14/12/2029	Page 52 according to PDF in Hindi	
196	9/12/2022	0710102/08018/2022(N o.of Docs - 3)	0710102080182022/2	INTERLOCUTORY APPLICATION (I.B.C)/4768(PB)2022	COVETOUS CONSTRUCTION PRIVATE LIMITED Vs. M/S NEW LAKSHMI EARTH MOVER	Sec 60(5)	13/12/2029	Pages 29,30,50 according to PDF Not Clear	
197	9/12/2022	0710102/08332/2022(N o.of Docs - 1)	0710102083322022/1	INTERLOCUTORY APPLICATION (I.B.C)/5280(PB)2022	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	----	14/12/2029	One rupee Court Fee stamp msising in Vakalatnama	
198	9/12/2022	0710120/00189/2018(N o.of Docs - 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA Vs. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/12/2030	Need to File in Company petition	
199	9/12/2022	0710200/42251/2018(N o.of Docs - 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S AMEET SHARMA Vs. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PVT LTD	Sec. 241(1)	14/12/2030	Fifteen rupees Welfare Fee stamp msising in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
200	10/12/2022	0710102/01486/2022(N o.of Docs - 3)	0710102014862022/6	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA Vs. SPML INFRA LIMITED	IBC under Sec 7	13/12/2030	True Copy sign msising in Pages 159 to 190,192,195 according to PDF	
201	10/12/2022	0710102/04666/2022(N o.of Docs - 2)	0710102046662022/9	INTERLOCUTORY APPLICATION (I.B.C)/2750(ND)2022	HEMALATA HOSPITALS LIMITED Vs. SIBA KUMAR MOHAPATRA	Sec 60(5)	14/12/2030	Sign msising in Pages 15 to 22, 32 to 34 accordng to PDF	
202	10/12/2022	0710102/06073/2021(N o.of Docs - 2)	0710102060732021/5	INTERLOCUTORY APPLICATION (I.B.C)/3855(PB)2021	AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT LTD Vs.	Sec 12(2)	13/12/2031	Sign msising in Pages 1 to 4 according to PDF, Counsel detail msising in Last page of Note document according to PDF	
203	10/12/2022	0710102/06640/2022(N o.of Docs - 5)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED Vs. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14/12/2031	Separate Volumes Index msising in all the Four volumes	
204	10/12/2022	0710102/10033/2022(N o.of Docs - 2)	0710102100332022/1	COMPANY PETITION (COMPANIES ACT)/219(ND)2022	PANKAJ AGARWAL Vs. SURYA MAINTENANCE AGENCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/12/2031	Two Affidavits are msising, Pages 38,40,42,44,46,48,50, 52,54,56 according to PDF Not CLear	



**DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890**